

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 622  
157/97/ND/2021**

**IN THE MATTER OF:**

**M/s. Three C Universal Developers Pvt. Ltd.**

**...APPLICANT**

**Vs.**

**M/s. Constant Efine Infosoftech Pvt. Ltd. and Ors**

**...RESPONDENT**

**Section**

**U/s 97(1) companies Act, 2013**

**Order delivered on 20.01.2023  
(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. Abhay Kaushik, Adv.**

**For the Intervenor**

**:Ms. Ridhima Verma in Intv  
P/2/2022**

**ORDER**

List the matter along with Inetr. P/2/2022 on **16.02.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**